THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR). (a) and (b) No representation from the particular Association namely, the Association of Delhi House Owners and Tenants appears to have been received in the recent past. However Common Cause, which claims representation of dig interest both of house owners and tenants, have made similar suggestion.

A large number of representations favouring or opposing amendment to the Delhi Rent Control Act and making various suggestions to further the interests of tenants or house owners are being received by the Government from time to time.

(?) The Government is considering the entire question of a comprehensive amendment of the Delhi Rent Control Act with a view to striking a balance between the interests of tenants and house owners.

Supply of Building Material to Weaker Sections of Society

353. SHRIMATI MONIKA DAS: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any scheme under Government's consideration to provide building materials on reasonable rates to weaker sections of society; and

(b) if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) and (b) Housing is a State subject. States/UTs are free to formulate and implement housing schemes according to their local requirement and plan priorities and making available building materials to weaker sections of society.

T.V. Relay Stations in Arunachal Pradesh

354. SHRIMATI OMEM MOYONG DEORI; Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state;

(a) the details of the places and the number of low power and high power T.V. relay stations that were to be set up in Arunachal Pradesh during the Sixth Five Year Plan period; (b) by when they are expected to be operated in the regional language;

to Questions

(c) whether the Central Government have also sanctioned new radio station apart from T.V. relay stations in the union Territory, if so, what are the details thereof and by when these are expected to be completed; and

(d) by when the regional language is likely to be used as media?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) A low power (100 Watt) TV transmitter was set up at Itanagar in November, 1982. Replacement of this transmitter by a high power (1 KW) transmitter and provision of limited programme production facility at Itanagar and setting up of low power transmitters at Tezu and Passighat are schemes under the North-East TV Coverage Plan approved in March. 1984.

(b) The transmitters mentioned above are expected to be commissioned during 1986-87 and will then relay a common, programme for the North-East region put out from Gauhati and the National Pro gramme put out from Delhi_ In addition, the transmitter at Itanagar would telecast some locally produced programmes in re gional language.

(c) An interim set-up consisting of a 1 KW medium wave transmitter, studio and receiving facilities is expected to be commissioned at Itanagar shortly.

(d) So far as radio is concerned, bulk of programmes broadcast from any radio station is in the regional language concerned.

Allotment of Government accommodation to the sons/daughters of retiring Government servants

355. SHRI F. M. KHAN. Will the Minister of WORKS AND HOUSING be pleased to refer t_0 the reply to Unstarred Question 336 given in the Rajya Sabha on the 27th April, 1984 and state;

(a) whether sons/daughters of retiring Government servants who are 'appointed in Government offices one year or ^{one}